

Office Order No. 82 dated 25/08/2020 of Commercial Court, Asansol

1 message

Commercial Court Asansol <commercialcourtasansol@gmail.com>
To: djpaschimbardhaman@gmail.com, dj.burdwan@gmail.com, djbirbhuncourt@gmail.com, djbankura@gmail.com, puruliadj@rediffmail.com, distjudge_msd@yahoo.in

Tue, Aug 25, 2020 at 4:57 PM



From :-
Sri Sourav Bhattacharya
Judge, Commercial Court, Asansol

- To :-
- i) The Ld. District Judge, Paschim Bardhaman.
 - ii) The Ld. District Judge, Purba Bardhaman.
 - iii) The Ld. District Judge, Murshidabad.
 - iv) The Ld. District Judge, Birbhum.
 - v) The Ld. District Judge, Purulia.
 - vi) The Ld. District Judge, Bankura.

Department.....English
 Date.....26/08/2020
 Serial No.....2115
 Collection No.....
 File No.....210 (Commercial)
 Class.....

Respected Sir (s),

Attached please herewith the office order no. 82 dated 25/08/2020 which speaks for itself. This is for your Honour's kind information with a request to upload it in the respective official website of the District Court.

Regards,

Yours truly,
Sd/- Sourav Bhattacharya
Judge, Commercial Court, Asansol

Lockdown Suspension.pdf
311K

*For
to digit to upload*
26-08-2020
 District Judge
 Paschim Bardhaman
1/c

OFFICE OF THE JUDGE, COMMERCIAL COURT AT ASANSOL
FOR THE DISTRICTS OF MURSHIDABAD, BIRBHUM, PURBA BARDHAMAN,
PASCHIM BARDHAMAN, PURULIA AND BANKURA

No. 82

Dated :- 25-08-2020

As per respective office Order Nos. 166 (G) & 167 (G), Dated 24/08/2020, the Ld. District Judge, Paschim Bardhaman has been pleased to suspend the functioning of all courts and offices of the judgship on 27th August & 31st August, 2020 save and except respective police file.

It is extremely inconvenient and practically not possible to run this court on 27th August & 31st August, 2020 when the State will observe complete lockdown due to COVID – 19.

Accordingly, in terms of the said office orders of the judgship of Paschim Bardhaman, the functioning of the Commercial Court, Asansol shall remain suspended on 27th August & 31st August, 2020 subject to the approval to the Ld. District Judge, Paschim Bardhaman.

Whereas in order to inform the Bar Association of the respective six districts (where this court is exercising jurisdiction over matters under Commercial Courts Act, 2015, as amended), it would be appropriate to upload this office order in the respective official websites of the said District Courts subject to the permission of the respective Ld. District Judges.

Inform accordingly.

Sd/-
(Sourav Bhattacharya)
Judge, Commercial Court
Asansol
Judge
Commercial Court
at Asansol

No. 162, 162/1 to 162/6

Dated :- 25-08-2020

Copy forwarded for kind information to:

1. The Ld. Registrar, Commercial Courts Division, the Hon'ble High Court at Calcutta – with a prayer to request the respective Ld. District Judges of the said six districts to upload this office order in their respective official website.
2. The Ld. District Judges with a request to upload this office order in the official website of the respective District Court :-
 - (a) The Ld. District Judge, Paschim Bardhaman,
 - (b) The Ld. District Judge, Purba Bardhaman,
 - (c) The Ld. District Judge, Murshidabad,
 - (d) The Ld. District Judge, Bankura,
 - (e) The Ld. District Judge, Birbhum,
 - (f) The Ld. District Judge, Purulia.

Sourav Bhattacharya
Judge, Commercial Court
Asansol
Judge
Commercial Court
at Asansol